Annexure – 3 Name of the corporate debtor: Shri Govind Realty Private Limited Date of commencement of CIRP: 16.12.2021.; List of creditors as on: 16.01.2022 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

	Name of creditor	Identification No.	Details o	of claim received	Details of claim admitted							Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verificati on	
1	intec Capital Limited	L74899DL1994PL C057410	29.12.2021	4,87,84,995.00	2,95,58,514.00	FINANCIAL DEBT		yes	no	100	0	0	0	1,92,26,481.00	

Annexure – 4

Name of the corporate debtor: _____; Date of commencement of CIRP: _____; List of creditors as on: _____

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

1	Name of	Identification	Details of	of claim received	Details of claim admitted					Amount of	Amount of any		Amount of claim	Remarks, if
No.	creditor	No.	Date of	Amount claimed	Amount of claim Nature of Amount Whether % of voting				contingent claim	mutual dues, that may beset- off	claim not admitted	under verification	any	
			receipt		admitted	claim	covered by	related	share in CoC	Ciaiiii	may beset-off	aumitteu		
							guarantee	party?						